

Amount payable by Railways to Madhya Pradesh Electricity Board

6314. SHRI B.R. NAHATA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Madhya Pradesh Electricity Board had spent a huge amount for completion of the electrification of Railways but this huge investment by Madhya Pradesh Electricity Board has been blocked without any use by Railways;

(b) whether there was any agreement by the Railways for the payment of minimum guarantee amount from the date of completion of the work by Electricity Board;

(c) what is the amount payable or claimed by MPEB from Railways and whether such amount has been paid;

(d) if not, when this amount is going to be paid to Electricity Board; and

(e) what steps are being taken to make this payment by the Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) The investment by MPEB for supply of power for Railway Electrification is not being blocked. All the installations are in use.

(b) Yes.

(c) to (e). For power supply to Kirandul-Jagdulpur Section on Waltair-Kirandul Line, there is dispute between South Eastern Railway and MPEB in regard to the date of completion of the work by MPEB and the treatment of the period during which MPEB refused to release power for running of electric trains. It was agreed by both the parties at a meeting convened in the Ministry of Energy to refer the issue for arbitration by Member (Eco. & Comm.) CEA whose award is awaited.

Staff strength in Gole Market C.G.H.S. Dispensary (Homoeopathic)

6315. SHRI K. LAKKAPPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that in Gole Market C.G.H.S. Dispensary (Homoeopathic) the sanctioned strength of Physicians is three whereas the number of doctors posted there is five;

(b) whether it is also a fact that some junior most ad-hoc appointees have been posted there while senior regular doctors are frequently sent to far off dispensaries to do relieving duties; and

(c) if so, the reasons for such inequalities and what steps Government propose to take to avoid these in future?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) Yes, 5 Homoeopathic Physicians have been posted in the Gole Market Dispensary because it is functioning on 12 hours continuous shift basis. In addition, the Central Homoeopathic Stores Depot is also located in this Dispensary.

(b) and (c). Out of 5 Physicians only one is on the ad-hoc basis. Further, all the Physicians have to perform relieving duties on their turn in rotation. As such any question of inequality does not arise.

Promotion policy of Scheduled Tribes

6316. SHRI JAI NARAIN ROAT: Will the Minister of RAILWAYS be pleased to state:

(a) the existing policy of recruitment and promotion for the Scheduled Tribes in the service of the Indian Railways according to quota; and

(b) the details thereof?